GOVERNMENT OF INDIA MINISTRY OF NEW AND RENEWABLE ENERGY RAJYA SABHA UNSTARRED QUESTION NO. 2217 ANSWERED ON 08/08/2023

FARMERS BENEFITED UNDER THE PM-KUSUM SCHEME

2217. SHRI NEERAJ DANGI

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

(a) the details of solar pumps installed to provide free of cost irrigation to farmers under Pradhan Mantri KUSUM scheme, State-wise;

(b) the number of farmers covered under the scheme till date, the target set for the same and by when this target is likely to be achieved;

(c) the details of farmers benefited under this scheme, State-wise; and

(d) whether Government proposes to make any changes in the subsidy being provided to the farmers on solar pumps?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER

(SHRI R.K. SINGH)

(a) to (c) PM-KUSUM Scheme is a demand driven Scheme and allocations are made based on the demand received from States/UTs. The scheme has three components.:

(i) Component 'A': 10 GW capacity through installation of small solar power plants each of capacity up to 2 MW on the barren/fallow land of the farmers;

(ii) Component 'B': Installation of 20 lakh standalone off-grid solar water pumps; and

(iii) Component 'C': Solarization of 15 lakh existing grid-connected agriculture pumps and through feeder level solarization (FLS).

The scheme guidelines allow inter-se transfer of quantities under Component 'B' and Component 'C' of PM-KUSUM.

State/UT-wise standalone solar pumps allocated and installations achieved so far, under Component 'B' and solarization of Individual Agriculture Pumps under Component 'C', are placed at **Annexure-I**.

State-wise targets or fund allocation is not made under PM-KUSUM, as it is a demand driven scheme. The capacities are allocated based on demand received from the states/ UTs. The total number of farmers covered and benefitted, State-wise under the PM KUSUM scheme till 30.06.2023 are placed in **Annexure II**.

(d) Under the Component 'B' of PM KUSUM scheme, Central Financial Assistance (CFA) of 30% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower is provided. However, in North Eastern States including Sikkim, Jammu & Kashmir, Ladakh, Himachal Pradesh and Uttarakhand, Lakshadweep and A&N Islands, CFA of 50% of the benchmark cost issued by MNRE or the prices of the systems discovered in the tender, whichever is lower, is provided. In addition, the respective state/UT has to provide at least 30% financial support. Balance cost is to be contributed by the beneficiary.

Currently, there is no proposal under consideration for changing the current subsidy being provided to the farmers on solar pumps.

Annexure-I referred to in reply to part (a) to(c) of Rajya Sabha Unstarred Question No. 2217 for 08.08.2023

		Progress under PM-KUSUM (as on 30.06.2023)Component-B (Nos)Component-C (Nos)				
S. No.	State	Sanctioned Installed		Component-C (Nos) Sanctioned (IPS) Sanctioned (FLS)		
1	Arunachal Pradesh	400	179	0	0	0
2	Assam	4000	0	1000	0	0
3	Chhattisgarh	0	0	0	330500	0
4	Bihar	0	0	0	0	0
5	Gujarat	8082	2459	2000	300500	0
6	Goa	200	0	0	11000	0
7	Haryana	252655	55749	0	65079	0
8	Himachal Pradesh	1580	501	0	0	0
9	Jammu & Kashmir	5000	632	4000	0	0
10	Jharkhand	36717	12844	1000	0	0
11	Karnataka	10314	314	0	337000	0
12	Kerala	100	8	45100	3200	74
13	Ladakh	2000	0	0	0	0
14	Madhya Pradesh	17000	7325	0	295000	0
15	Maharashtra	225000	61514	0	275000	0
16	Manipur	150	78	0	0	0
17	Meghalaya	1035	35	0	0	0
18	Mizoram	4700	0	0	0	0
19	Nagaland	265	0	0	0	0
20	Odisha	5741	1393	40000	10000	0
21	Puducherry	0	0	0	0	0
22	Punjab	78000	12864	186	100000	0
23	Rajasthan	198884	59234	1144	100000	1375
24	Tamil Nadu	7200	3187	0	0	0
25	Telangana	400	0	0	8000	0
26	Tripura	8021	1896	2600	0	50
27	Uttar Pradesh	66842	23843	1000	370000	0
28	Uttarakhand	3705	318	200	0	0
29	West Bengal	10000	0	23700	0	20
	Total	947991	244373	121930	2205279	1519

Progress under PM-KUSUM (as on 30.06.2023)

Annexure-II referred to in reply to part (a) & (c) of Rajya Sabha Unstarred Question No. 2217 for 08.08.2023

S.no.	State/UT	Farmers benefitted (Nos.)
1	Arunachal Pradesh	179
2	Gujarat	2459
3	Haryana	55751
4	Himachal Pradesh	546
5	Jammu & Kashmir	632
6	Jharkhand	12844
7	Karnataka	314
8	Kerala	74
9	Madhya Pradesh	7332
10	Maharashtra	61514
11	Manipur	78
12	Meghalaya	35
13	Nagaland	0
14	Odisha	1393
15	Punjab	12864
16	Rajasthan	60670
17	Tamil Nadu	3187
18	Tripura	1946
19	Uttar Pradesh	23843
20	Uttarakhand	318
21	West Bengal	4
	Total	245983

State/UT-wise details of beneficiaries under PM-KUSUM Scheme (as on 30.06.2023)